

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.79 of 2014

Dated: 15th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/s Raj West Power Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Ms Ranjitha
Ramachandran, Ms. Poorva Saigal,
Ms. Anushree Bordhan and
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. P. N. Bhandari for DISCOMs
Mr. Raj Kumar Mehta, Mr. Abhishek
Upadhyay and Ms. Himanshi Andley for
R.No.1

ORDER

On the request of learned counsel for the respondent, post the matter for arguments on **08th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vt